

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

809

LOK SABHA

Wednesday, 25th July, 1956

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON

PAPERS LAID ON THE TABLE

AMENDMENTS TO AIR CORPORATION RULES

The Minister of Communications (Shri Jagjivan Ram): I beg to lay on the Table, under sub-section (3) of section 44 of the Air Corporations Act, 1953, a copy of each of the following Notifications, making certain further amendments to the Air Corporations Rules, 1954:

- (1) Notification No. 7-CA (11)55, dated the 4th July, 1955, together with an explanatory note.
- (2) Notification No. 7-CA (13)/55, dated the 13th January, 1956.

[Placed in Library. See No. S-260/56]

CITIZENSHIP RULES, AND CITIZENS (REGISTRATION AT INDIAN CONSULATES) RULES

The Minister in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table a copy of each of the following Rules, under sub-section (4) 359 L.S.D.

810

of section 18 of the Citizenship Act, 1955:

- (1) The Citizenship Rules, 1956, published in the Ministry of Home Affairs Notification No. S.R.O. 1574, dated the 7th July, 1956.

[Placed in Library. See No. 262/56]

- (2) The Citizens (Registration at Indian Consulates) Rules, 1956, published in the Ministry of Home Affairs Notification No. S.R.O. 1575, dated the 7th July, 1956.

[Placed in Library. See No. 263/56]

Shri Kamath (Hoshangabad): With regard to sub-item (1) of item 2, so far as I can recollect, these Rules will be laid and will lie for a month on the Table of each House of Parliament, and will be subject to modification by the House under the Citizenship Act, which we passed last year. I suppose that is correct.

Mr. Speaker: The hon. Member will look into the Act.

NOTIFICATION UNDER CENTRAL EXCISES AND SALT ACT

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): I beg to lay on the Table a copy of the Central Excises Notification No. 8-CER/56, dated the 14th July, 1956, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. S-264/56]